

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). Shri M. A. Wadud Khan, Secretary to Government and Chairman-designate of the Holding Company for Steel led a delegation to Italy, Sweden and France to study the structure and working of Holding Companies. Shri Wadud Khan also visited London for discussions with the Chairman of the British Airways Board.

(c) The report of the delegation is under preparation and is expected to be submitted to Government soon.

Labour disturbances in Andaman and Nicobar Islands

1461. SHRI M. KALYANASUNDARAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there were widespread labour disturbances in the Andaman and Nicobar Islands recently;

(b) if so, what were their demands; and

(c) the manner in which Government tackled that labour problem?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) No, Sir.

(b) and (c). Do not arise.

Production, import and distribution of steel to States

1462. SHRI ROBIN SEN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the production of steel in India during the last three years and its State-wise distribution for domestic and industrial use, year-wise; and

(b) the amount of steel imported during the last three years and its State-wise allocation, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) to (b). Three statements are laid on the Table of the House. Placed in Library. See No. LT-3789/72.]

Prevalence of T.B. in Coal Mine workers

1463. SHRI ROBIN SEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government's attention has been drawn to the allegation of Shri Pankaj Banerjee, Convener of Health Service, Coal and Mines, where he told that 39,000 workers of Coal Mines are suffering from T.B. and most of them are living in Bihar and West Bengal;

(b) the reaction of Government and the steps taken to save the workers from the disease; and

(c) whether these workers are being given treatment; if so, the nature thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) to (c). Information is being collected and will be placed on the Table of the House.

Bonus to Central Government Employees

1464. SHRI ARVIND NETAM: SHRI R. N. SHARMA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a scheme to grant Bonus to certain categories of the Central Government Employees is under the active consideration of the Government; and

(b) if so, the time by which the final decision in this regard will be taken?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHADILKAR) (a) No Sir

(a) Does not arise

Foreign exchange spent on housing of Indian Missions abroad

1465 **SHRI N K SANGHI** Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) the total amount of money Government paid in foreign exchange for housing Indian Missions abroad in rented premises during the last three years and

(b) whether there is any scheme to own premises to house the Indian Missions abroad?

THE DEPUTY MINISTER IN CHIEF MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) The information is not readily available and is being collected from Indian Missions abroad

(b) Guiding principles have been formulated for purchase/construction of buildings abroad to house the Indian Missions. These are the availability of funds and the proposals being economical to Government in the context of recurring rentals, essentiality, etc. Chancery buildings in 12 countries are now owned by Government. Unfortunately, during the last two years or so, because of the need for conserving all resources to meet more urgent national tasks, it has been difficult to locate funds for purchase/construction of buildings abroad. However, at present a number of proposals in this regard are under consideration.

Appointment of a Pension Commission for Armed Forces

1466 **SHRI D P JADEJA**
SHRI VERKARIA

Will the Minister of DEFENCE be pleased to state:

(a) whether Government are considering the question of appointment of a Pension Commission to look into the pension structure of the Armed Forces and

(b) if so the particulars thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b) The Pay Commission are examining and will make recommendations on *inter alia* the structure of death-cum-retirement benefits of personnel belonging to the Armed Forces. Therefore Government do not consider it necessary to appoint a separate Pension Commission to look into the pension structure of the Armed Forces.

Renaming of Calcutta Maidan as Netaji Maidan

1467 **SHRI SAMAR GUHA** Will the Minister of DEFENCE be pleased to state

(a) whether the attention of Government has been drawn to the report to the effect that in a citizen's meeting held at the Indian Association Hall in Calcutta on the Azad Hind Day on the 21st October 1972 a resolution was adopted requesting the Defence Ministry to rename Calcutta Maidan as Netaji Maidan

(b) whether all Calcutta news papers published this report about the resolution on the 22nd October, 1972 and

(c) if so whether Government will take necessary step before Netaji's birthday on next 23rd January to rename the Calcutta Maidan as 'Netaji Maidan'?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b) Government's attention has been drawn to reports in certain Calcutta newspapers about the resolution adopted requesting the Defence Ministry to rename Calcutta Maidan as 'Netaji Maidan'.